

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(CA)/99/CHE/2023
Name of Petitioner : Mohana Sivaraj and 6 Others
& Vs
Name of Respondent : Vika Precision Engineering India Pvt Ltd and 2 Others
Section : Sec 241 & 244 of CA, 2013

ORDER

Present: Mr. Ajith Kumar, Ld. Counsel for Petitioner.
Ms. Gunashri, Ld. Counsel for Respondent.

Report filed by the Mediator stating that the parties had approached him and he has fixed the next date as 05.07.2024.

In view of the above, list the Petition for outcome of mediation / hearing on **28.08.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**